

Import of Clutch Assembly and Equipment

800. Shri Onkar Lal Berwa: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the import of clutch assembly and equipment from U.S.A. has been banned;

(b) if so, the reasons therefor; and

(c) whether India has become self-sufficient in the manufacture of the above said equipment?

The Minister of Commerce (Shri Dinesh Singh): (a) No, Sir.

(b) and (c). The import of clutch assembly and equipment is permitted to establish importers against consolidated quota licence for motor vehicle parts from all sources including U.S.A. The import of this item is however not covered under U.S. Aid loan to protect the indigenous industry from unrestricted imports.

Issue of new Standards for Commodities

801. Shri Onkar Lal Berwa: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) how many new standards were issued by the I.S.I. during 1966-67;

(b) the main commodities for which these were issued;

(c) the number of commodities for which the standards were refused; and

(d) how many Letters of Intent were issued during the same period?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (d). A statement giving the required information is laid on the Table of the House. [Placed in the Library. See No. LT-315/67].

Industries near Paradip Port

802. Shri Chintamani Panigrahi: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether there have been proposals to set up some major industries near Paradip Port; and

(b) if so, the main features thereof?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

Ore Deposits in Orissa

803. Shri Chintamani Panigrahi: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether the scheme for mining of ore deposits in the Malangoli Block in Orissa and their export has been finalised;

(b) if so, the details thereof; and

(c) the estimate of deposits of the ore in the said Block?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri P. C. Sethi): (a) No, Sir.

(b) Does not arise.

(c) The reserves of ore in the block have been proved to be of the order of 163 million tonnes.

Manufacture of Small Cars

804. Shri C. C. Desai:
Shri E. Barua:
Shri Onkar Lal Berwa:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether any decision has been taken for the manufacture of small car in the country with foreign collaboration; and

(b) if so, the details thereof?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) No.

(b) Does not arise.

Cargo Impounded by Pakistan

805. Shri C. C. Desai: Will the Minister of Commerce be pleased to state:

(a) whether any negotiations have recently been held with Pakistan to secure release of the cargo and other property impounded by Pakistan during the 1965 conflict between the two countries; and

(b) if so, the outcome thereof?

The Minister of Commerce (Shri Dinesh Singh): (a) No, Sir.

(b) Does not arise.

Bogie from Jaynagar to Paleza Ghat

806. Shri Shiva Chandra Jha: Will the Minister of Railways be pleased to state:

(a) whether a bogie which used to be attached to the evening trains for Paleza ghat from Jaynagar and vice versa, has now been discontinued;

(b) if so, the reasons therefor; and

(c) whether Government propose to make arrangements for providing sleeper coaches between Jaynagar and Paleza ghat for the night journey?

The Minister of Railways (Shri C. M. Poonacha): (a) and (b). On account of its poor patronage, the through service composite coach running between Jaynagar and Paleza-ghat was discontinued in the time table which came into force from 1st October, 1965.

(c) There is no proposal to provide a sleeper coach between Jaynagar and Palezaghat.

North-East Frontier Railway Forms Depot, Gauhati

807. Shri Dhireswar Kalita: Will the Minister of Railways be pleased to state:

(a) whether there is a proposal to shift the North-East Frontier Railway Forms Depot from Gauhati (Assam) to New Jalpaiguri as reported in the 'Assam Tribune' on the 7th January, 1967;

(b) if so, the reasons therefor;

(c) whether the employees of the North-East Frontier Railway Forms Depot have represented to the Railway Board; and

(d) if so, the nature of their demands and Government's reaction thereto?

The Minister of Railways (Shri C. M. Poonacha): (a) Yes.

(b) Due to administrative reasons which were expected to result in saving and lead to greater efficiency.

(c) The employees have submitted a Memorandum to the Local Authorities and have also sent a telegram to the Railway Board.

(d) Their demands are for the maintenance of status quo. The Government are examining a modified proposal to stock books, forms and stationery at both the Depots at Gauhati as well as at New Jalpaiguri.

Stenographers in Railways

808. Shri Yashpal Singh: Will the Minister of Railways be pleased to state:

(a) the proportion in which the posts of Stenographers in various grades on the Railways were distributed prior to the issue of Government's orders dated the 22nd January and 19th April, 1965;

(b) the nature of the demand of the labour organisation on behalf of Steno-